

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100064/2012	The State CBI EOW Mumbai Vs Shree steel Corporation and 6 other	
2	SPL CASE CBI	100109/2013	The State CBI EOW Vs Nikhil Girish Patt and and anr.	

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Criminal Cause List Dated 10-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100024/2005	CBI EOW MUMBAI Vs Toufiq Haji Gaffar	SPP
3	SPL CASE CBI	100004/2006	CBI EOW MUMBAI Vs Vinaykumar so. Mastanchand	SPP
4	SPL CASE CBI	100115/2010	CBI EOW MUMBAI Vs Satish Padmanabh Bhat and Others	

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Criminal Cause List Dated 11-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100133/2009	State of CBI EOW MUMBAI Vs Sunil Bherumal Mansinghani Others	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100138/2009	StateCBI EOW MUMBAI Vs Nandkumar V. Choudhary Others	
<u>CHARGE</u>				
3	SPL CASE CBI	100112/2017	The State of CBI, EOW Vs Dr. Anand Prakash Mittal	

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 12-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100060/2004	CBI EOW Mumbai Vs Pravin Bharathan	SPP
<u>CHARGE</u>				
2	SPL CASE CBI	100006/2018	The State of CBI, EOW Vs M/s. Asha Exim Apperels Pvt. Ltd. and others	
